

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

**Annexure-2**

Name of the corporate debtor: M/S. Samaara Leathers Private Limited; Date of commencement of liquidation: 13/03/2020; List of stakeholders as on: 31/01/2023

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Realiance Commercial Finance Limited	33AABCR6898M1ZO	18-Dec-2020	15098361.23	15098361.23	SME Mortgage Loan	0	18.06	0	0	0	0	Secured by third party property
2	M.Mohamed Habibullah & Co	33124340048	03-May-2019	116000000	0	Claim submitted by the party based on the Collateral Security given by them to Corporate Debtor.	0	0	0	0	116000000	0	Claim submitted by the party based on the Collateral Security given by them to Corporate Debtor.
Total				131098361.2	15098361.23		0	18.06	0	0	116000000	0	